

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1242
ANSWERED ON:02.08.2010
ENCROACHMENT IN CANTONMENT AREAS
Dhotre Shri Sanjay Shamrao

Will the Minister of DEFENCE be pleased to state:

- (a) whether there have been reports of unauthorized constructions and encroachments in cantonment areas in various parts of the country;
- (b) if so, the location-wise details thereof and the reasons therefor; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) There are some reports of unauthorized construction and encroachments on defence land under the management of Cantonment Boards and Defence Estates Officers in different parts of the country.
- (b) Location-wise details and reasons therefor are being collected and will be placed on the Table of the House.
- (c) Action is being taken under the provisions of the Cantonments Act, 2006 and the Public Premises (Eviction of Unauthorized Occupants) Act, 1971 and the Rules framed thereunder to remove encroachments.